[3 February, 2004]

RAJYA SABHA

Stock, Electrical and Signaling) and Director (Finance) of Delhi Metro Rail Corporation Limited in addition to the Chairman and the Managing Director of Delhi Metro Rail Corporation to issue customs duty exemption certificates in respect of goods procured for use in the Delhi MRTS Project.

- (19) G.S.R. 74 (E) dated the 23rd January, 2004 publishing Notification No. 27/2004-Customs dated the 23rd January, 2004, seeking to reduce basic customs duty to 15%/10% on specified inputs for the manufacture of specified goods.
- (20) G.S.R. 75 (E) dated the 23rd January, 2004 publishing Notification No. 28/2004-Customs dated the 23rd January, 2004, seeking to reduce basic customs duty to 10% on specified inputs of Television receivers and picture tubes. [Placed in Library. See. No. LT-8793/04]

VIII. A copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Acharyakul, Wardha, for the year 2002-2003, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See. No. LT-8854/04]

## Reports of the Comptroller and Auditor General of India

SHRIMATI BHAWANA BEN DEVRAJBHAI CHIKALIA: Sir, I lay a copy (in English and Hindi) of the following Reports, under clause 1 of Article 151 of the Constitution:—

- (i) Report of the Comptroller and Auditor General of India for the year ended March 2003 (No. 1 of 2004) Union Government (Commercial) Public Sector Undertakings-Review of Accounts. [Placed in Library. See. No. LT-8809/04]
- (ii) Report of the Comptroller and Auditor General of India for the year ended March 2003 (No. 2 of 2004) Union Government

13

## RAJYA SABHA

[3 February, 2004]

(Commercial) Public Sector Undertakings-Comments on Accounts\* [Placed in Library. *See.* No. LT-8810/04]

- (iii) Report of the Comptroller and Auditor General of India for the year ended March 2003 (No. 3 of 2004) Union Government (Commercial) Public Sector Undertakings-Transaction Audit Observations. [Placed in Library. See. No. LT-8811/04]
- (iv) Report of the Comptroller and Auditor General of India for the year ended March 2003 (No. 4 of 2004) Union Government (Commercial) Public Sector Undertakings-Review on some of the activities of selected PSUs. [Placed in Library. See. No. LT-8810/04]

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

SHRI NILOTPAL BASU (West Bengal): Sir I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture—

- (i) Seventy-fourth Report on the Action taken by the Government on the Recommendations/Observations of the Committee contained in its Sixty-seventh Report on Demands for Grants (2003-04) of the Ministry of Road Transport and Highways;
- Seventy-fifth Report on the Action taken by the Government on the Recommendations/Observations of the Committee contained in its Seventieth Report on Demands for Grants (2003-04) of the Ministry of Shipping;
- (iii) Seventy-sixth Report on the Action taken by the Government on the Recommendations/Observations of the Committee contained in its Sixty-eighth Report on Demands for Grants (2003-04) of the Department of Culture; and
- (iv) Seventy-seventh Report on the Action taken by the

14